

ITEM NO.25

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 799-800/2021

STATE OF U.P.

Appellant(s)

VERSUS

MEENA

Respondent(s)

Date : 17-05-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR
Mr. Ambuj Ojha, Adv

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Branch telephonically informed that Records have been received
and yet to be verified.

Await certificate of service in respect of both the
respondents.

List again on 1.8.2022.

S.P.S. LALER
Registrar

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